

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-128/2007/ 951 /A

From :- Smti. Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Paban Chandra Kalita,
District & Sessions Judge,
Dhubri.

Dated Guwahati the th 14 February, 2025.

Sub: **Casual leave.**

Ref:- Your letter No. DJ.XII-2/2025/819/E, dtd. 07.02.2025.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 15.02.2025 and 17.02.2025, along with station leave permission, with the official vehicle, at own cost, from the evening of 14.02.2025 till the morning of 18.02.2025.** The next senior most Judicial Officer available at the station would remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-128/2007/ 952 /A, dated , 14-02-2025

Copy to:

✓ The Project Manager, Gauhati High Court, Guwahati.

[Signature]
JT. REGISTRAR (VIGILANCE)

[Signature]